

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/21587/2026	SIPU @ BINOD NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /443 /2026 () //	
2	D-BLAPL/21588/2026	SANAP MALLICK @ SANAPA MALLICK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /345 /2025 () //	
3	D-BLAPL/21592/2026	NAZRUL ISLAM VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 () //	
4	D-BLAPL/21593/2026	SIMAN PRADHAN VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /14 /2026 () //	
5	D-BLAPL/21594/2026	BIKRAM HARIJAN VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	UMERKOTE /213 /2026 () //	
6	D-BLAPL/21595/2026	M.RAJ KUMAR ACHARI VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /3 /2017 () //	
7	D-BLAPL/21598/2026	KARTIKA JENA VS STATE OF ODISHA	SANJIT MISHRA VS	BHARATPUR PS /316 /2021 () //	
8	D-BLAPL/21600/2026	BUDHAN MAJHI VS STATE OF ODISHA	BINI MISHRA VS	TIRING /31 /2026 () //	
9	D-BLAPL/21604/2026	BABU @ DEEPAK SAMAL VS STATE OF ODISHA	BALARAM NAYAK VS	MARINE PS AT JAMBO /64 /2026 () //	
10	D-BLAPL/21605/2026	PINTU @ PARTHA SARATHI DEWEDI @ DWIBEDI VS STATE OF ODISHA	SANJIT MISHRA VS	KEONJHAR TOWN /435 /2026 () //	
11	D-BLAPL/21606/2026	KAILASH NAYAK VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /85 /2025 () //	

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12	D-BLAPL/21607/2026	BHIMRAJ BARIK VS STATE OF ODISHA	BHARAT JALLI VS	TUMUDIBANDHA /52 /2026 () //	AOD20250001069C202600025
13	D-BLAPL/21608/2026	JITENDRA NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
14	D-BLAPL/21609/2026	BABULU SWAIN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KABISURYANAGAR /797 /2025 () //	
15	D-BLAPL/21612/2026	CHINTU MISHRA @ SUKANTA KUMAR MISHRA VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	TITILAGARH /322 /2025 () //	
16	D-BLAPL/21624/2026	SUMAN DAS @ TIKINA VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	/ / () //	AOR20220001606C202600011
17	D-BLAPL/21627/2026	PREMRAJ MEHER VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	PAIKMAL /241 /2025 () //	
18	D-BLAPL/21630/2026	TRILOCHAN NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	HINJILI /359 /2026 () //	AOR20220001631C202600212
19	D-BLAPL/21633/2026	ARVIND KUMAR MAURYA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI SADAR /123 /2026 () //	
20	D-BLAPL/21635/2026	ROHIT KUMAR ROUT@ROHIT VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /5 /2026 () //	
21	D-BLAPL/21637/2026	ARUNA KUMAR NAYAK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	KAMAKHYANAGAR /382 /2026 () //	
22	D-BLAPL/21646/2026	SANA MAHANANDA VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	TARBHA /235 /2024 () //	AOR20220000467C202600012
23	D-BLAPL/21656/2026	KALIA @ ROHITA GOCHHI	HEMANTA KUMAR TRIPATHY	TIGIRIA /113 /2014	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/21659/2026	SAROJINI BARADA @ RANU @ NIBA	AMLAN SHAKTI PAUL	ITAMATI /220 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/21660/2026	SUMIT KUMAR NAYAK @ KUNU	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /66 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/21663/2026	BRAJA BEHERA	AMLAN SHAKTI PAUL	CHANDAPUR /38 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/21668/2026	SIPU ALIAS PRADIPTA SWAIN	BISWAJIT DAS	//	AOD20250000916C202600031
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/21672/2026	PRODIP MONDAL	SOMANATH MITRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/21674/2026	ANUBHAV SELMA @ NANDAKISHORE SELMA @ ANUBHAV SELMA	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/21675/2026	PINTU SAHU	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/21679/2026	RANJAN MAHURI	AMULYA RATNA PANDA	KAMARDA /75 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/21680/2026	KUBER NAG	SOUMYA RANJAN DAS	CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /4 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/21685/2026	JAGANNATH BEHERA	JAYADEBA BEHERA	NAYAGARH SADAR /68 /2026	AOD20240000366C202600109
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/21686/2026	MAIYUDIN @ MAIYUDIN AIYUBBHAI KUCHERAWALA	TOFAN KUMAR SAHOO	/ /0	
		VS	VS	()	

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35	D-BLAPL/21688/2026	STATE OF ODISHA MANTU DAS VS	RANJAN KUMAR NAYAK VS	// AIRPORT P.S. /132 /2026 ()	
36	D-BLAPL/21690/2026	STATE OF ODISHA PRIYANSHU NANDA @ OM VS	PRAMOD KUMAR BOHIDAR VS	// BOLANGIR TOWN /302 /2026 ()	AOR20220000467C202600017
37	D-BLAPL/21696/2026	STATE OF ODISHA RASMI RANJAN BHOL @ RASHMI VS	AMLAN SHAKTI PAUL VS	// SPECIAL CRIME UNIT /4 /2025 ()	
38	D-BLAPL/21701/2026	STATE OF ODISHA KATHIA BARIK @ JAGANNATH BARIK VS	ACHYUTANANDA PATTANAIAK VS	// KHANDAPARA /184 /2026 ()	AOD20240000586C202600208
39	D-BLAPL/21703/2026	STATE OF ODISHA AMITAB PARHI VS	SURYASNATA MOHAPATRA VS	// NCB BHUBANESWAR /4 /2026 ()	
40	D-BLAPL/21706/2026	UNION OF INDIA, THE INSPECTOR OF N.C.B LAXMAN KUMAR PANI @ LAXMAN PANI VS	SANKAR PRASAD PANI VS	// ASKA /339 /2026 ()	
41	D-BLAPL/21712/2026	STATE OF ODISHA PRAKASH BEHERA @ ANTHADU VS	SUSHANTA KUMAR PRADHAN VS	// DHARUADIHI /4 /2025 ()	
42	D-BLAPL/21714/2026	STATE OF ODISHA SANJAY KUMAR PRADHAN ALIAS SANJU VS	DEVASHIS PANDA VS	// // ()	AOR20220001247C202600054
43	D-BLAPL/21716/2026	STATE OF ODISHA HIMANSHU SEKHAR PRADHAN VS	SANTOSH KUMAR NANDA VS	// CYBER CRIME AND ECONOMIC OFFENCES, BARGARH /5 /2026 ()	
44	D-CMAPL/32505/2026	STATE OF ODISHA RABINDRA NATH MOHANTY VS	ADV. VS	// // ()	
45	D-CMP/32460/2026	MEMBER COOPERATIVE TRIBUNAL, BHUBANESWAR TUSHAR JUNEJA VS SHEHNAZ BEGUM	SANTOSH KUMAR SAMANTARAY VS	// // () //	

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46	D-CMP/32481/2026	PRIYADARSHINI APARAJITA NAYAK VS SANDIPTA KUMAR HATI	DEVAVRAT DEVESH VS	// 0 //	
47	D-CMP/32512/2026	SKYLINE ESTCON (P) LTD., BHUBANESWAR VS BISWAJIT ROUT	AMIT PRASAD BOSE VS	// 0 //	
48	D-CMP/32613/2026	ABDUL SAMAT KHAN VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //	
49	D-CMP/32623/2026	KHAGESWAR NAYAK VS KANAKLATA NAYAK	ASHOK KUMAR SAHOO VS	// 0 //	AOD20240000557C202600081
50	D-CMP/32629/2026	HAREKRUSHNA MOHANTY VS BRUNDABAN MOHANTY	SUKANTA KUMAR NAYAK VS	// 0 //	
51	D-CONTC/32416/2026	BASANTA KUMAR BARIK VS DASARATH HEMBRAM, SUPERINTENDING ENGINEER (M), MECHANICAL DIVISION,SAMBALPUR	ADV. VS	// 0	AOR20220001600C202600179
52	D-CONTC/32429/2026	BISWANATH RATH VS ARVIND KUMAR, I.A.S	ADV. VS	// 0 //	
53	D-CONTC/32430/2026	SOMANATH BAGHASINGH VS AWASTHY S., IAS	ADV. VS	// 0 //	
54	D-CONTC/32442/2026	BIRENDRA KUMAR MUDULI VS SHUBHA SARMA, IAS	ADV. VS	// 0 //	
55	D-CONTC/32445/2026	PITAMBAR NAYAK VS SHUBHA SARMA, IAS	ADV. VS	// 0 //	
56	D-CONTC/32473/2026	BANAMALI PRADHAN VS V.KEERTHI VASAN, I.A.S	ADV. VS	// 0 //	
57	D-CONTC/32475/2026	LAXMI MANDAL	ADV.	//	

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		VS	VS	0	
		RAKESH KUMAR PARIDA, O.A.S		//	
58	D-CONTC/32485/2026	DANDAPANI PANIGRAHI	ADV.	//	
		VS	VS	0	
		Y.B.KHURANIA, IPS		//	
59	D-CONTC/32514/2026	SUDARSAN BEHERA	UMESH CHANDRA MOHANTY	//	AOD20250001183C202600033
		VS	VS	0	
		GUHA POONAM TAPAS KUMAR, COMMISSIONER CUM SECRETARY HANDLOOMS, TEXTILE/AND HANDICRAFTS DEPTT.			
60	D-CONTC/32521/2026	RAMESH CHANDRA MISHRA	ADV.	//	
		VS	VS	0	
		DR.PRASANT KUMAR MOHANTY, OES, DISTRICT EDUCATION OFFICER, KORAPUT		//	
61	D-CONTC/32526/2026	SUBHALAXMI SAHOO	ADV.	//	
		VS	VS	0	
		CHANCHAL RANA, IAS		//	
62	D-CONTC/32527/2026	NANDINI SAHOO	ADV.	//	
		VS	VS	0	
		CHANCHAL RANA, IAS		//	
63	D-CONTC/32539/2026	SAGAR KUMAR BISWAL	ADV.	//	
		VS	VS	0	
		SACHIN RAMCHANDRA JADHAV, COMM. CUM SEC., KHURDA		//	
64	D-CONTC/32542/2026	ASHOK KUMAR MARTHA	ADV.	//	
		VS	VS	0	
		ANANYA DAS, I.A.S		//	
65	D-CONTC/32568/2026	LOKNATH BEHERA	ADV.	//	
		VS	VS	0	
		SOVA SHARMA, IAS		//	
66	D-CONTC/32586/2026	PRAFULLA KUMAR PRUSTY	BASUDEV BARIK	//	
		VS	VS	0	
		SOVA SHARMA, IAS		//	
67	D-CONTC/32598/2026	NIKUNJ BIHARI SWAIN	PRABIN DAS	//	
		VS	VS	0	
		KIRANDEEP KAUR SAHOTA, V.C., C.D.A, CUTTACK		//	
68	D-CONTC/32603/2026	AKHAY KUMAR MALIK	PRABIN DAS	//	
		VS	VS	0	

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69	D-CONTC/32612/2026	KIRANDEEP KAUR SAHOTA, V.C., C.D.A, CUTTACK SUPRAVA PRADHAN VS DEVADATTA PRADHAN, O.A.S	ADV. VS	// // ()	
70	D-CONTC/32620/2026	PUSPALATA SETHY VS MANARANJAN SAMANTRAY, BRANCH MANAGER , SBI , CHASAKHANDA	SALYADU ANIL KUMAR DORA VS	// ()	
71	D-CONTC/32621/2026	PRAFULLA KUMAR MOHAPATRA VS VIR VIKRAM YADAV, FORMER SECRETARY WORKS DEPTT.	ADV VS	// ()	AOR20220001657C202600125
72	D-CRLA/21621/2026	ASHISH KUMAR MANDAL @ ASHIS KUMAR MANDAL VS STATE OF ODISHA	MARTHA SARATHI DAS VS	TURUMUNGA /113 /2026 ()	AOD20240000364C202600179
73	D-CRLA/21625/2026	NIMAI THATI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BOUDH /12 /2024 ()	
74	D-CRLA/21651/2026	TOTA NILAM @ TOTA NILAKHANTHA RAO @ T.NEELAKHANTHA RAO VS STATE OF ODISHA	ASHOK DAS RAO VS	PARLAKHEMUNDI /160 /2024 ()	
75	D-CRLA/21683/2026	PRAVAKAR PANDA VS STATE OF ODISHA(VIG.)	SIDHARTHA SANKAR RAY (2) VS	SAMBALPUR VIGILANCE /39 /2013 ()	
76	D-CRLA/21715/2026	LOCHAN JENA VS STATE OF ODISHA(VIG.)	JNYANANANDA PANDA VS	JEYPORE VIGILANCE /9 /2013 ()	
77	D-CRLLP/21642/2026	STATE OF ODISHA(VIG.) VS BISWANATH BASA	SANGRAM DAS, S.C.VIG VS	JEYPORE VIGILANCE /30 /2007 ()	AOR20220001542C202600010
78	D-CRLLP/21643/2026	STATE OF ODISHA(VIG.) VS SANTOSH KUMAR PRADHAN	SANGRAM DAS, S.C.VIG VS	JEYPORE VIGILANCE /30 /2011 ()	AOR20220001542C202600011
79	D-CRLMC/21628/2026	M/S. R.K. AGENCIES, CUTTACK VS STATE OF ODISHA	SAUVAGYA RANJAN JENA VS	// ()	

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80	D-CRLMC/21644/2026	MADAN GOPAL PADHI VS STATE OF ODISHA	SURENDRA BEHERA VS //	// () //	AOR20220002611C202600014
81	D-CRLMC/21645/2026	PRANATI PRASAD VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS //	MANGALA BAG /222 /2026 () //	
82	D-CRLMC/21648/2026	ARABINDA SAMANTARAY VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS //	MARSHAGHAI /120 /2010 () //	
83	D-CRLMC/21650/2026	LIZARANI KUMBHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS //	/ /0 () //	
84	D-CRLMC/21652/2026	SOMNATH JOSHI VS STATE OF ODISHA	ADISHA MOHANTY VS //	/ /0 () //	
85	D-CRLMC/21653/2026	PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	SANDIPANI NAYAK VS //	MADHUPATNA /320 /2024 () //	
86	D-CRLMC/21655/2026	ABANI KUMAR SAHU VS STATE OF ODISHA	ADISHA MOHANTY VS //	/ /0 () //	
87	D-CRLMC/21669/2026	ARJUN DALABEHERA VS STATE OF ODISHA(VIG.)	NIRMAL CHANDRA DAS VS //	BHUBANESWAR VIGILANCE /61 /2018 () //	
88	D-CRLMC/21671/2026	DRUPADI PRADHANI VS RATHE PUJHARI	JNYANANANDA PANDA VS //	/ /0 () //	
89	D-CRLMC/21689/2026	BISHNU CHARAN MOHANTY VS SUBODH KUMAR MUDULI	ANANTA NARAYAN PATTANAYAK VS //	/ /0 () //	
90	D-CRLMC/21691/2026	SK. MANTAJ @ SK. MAMTAZ VS STATE OF ODISHA	AMULYA RATNA PANDA VS //	JALESWAR /307 /2021 () //	
91	D-CRLMC/21700/2026	CENTRAL BUREAU OF INVESTIGATION	SARTHAK NAYAK, SPL.P.P.(CBI)	/ /0	

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		VS	VS	()	
		MADAN MOHAN SINGH		//	
92	D-CRLMC/21704/2026	SUMANT RAJ	SASANKA SEKHAR PAIKRAY	MAHILA P.S.(BBSR) /322 /2015	AOR20220001266C202600023
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/21705/2026	BISHNU PRASAD PATTNAIK @ BIRANCHI NARAYAN DEVA	DEVA SANKU PANDA	//	AOR20220001247C202600053
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/21707/2026	MAYADHAR CHHATRIA	SIDDHARTH GOUTAM DAS	SINDHIKELA PS /279 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMP/21590/2026	SANJEEB SAMARTHA	DEEPAK RANJAN PARIDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMP/21603/2026	ABHISEK PANDA	TUSAR KUMAR MISHRA	/ /0	
		VS	VS	()	
		ABHIJEETA KAR		//	
97	D-CRLMP/21614/2026	PRASADINI BISOI	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMP/21617/2026	BISHAL MAHARANA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMP/21620/2026	BIJANA KUMAR DASH	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMP/21662/2026	SUDHANSHU RATH	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		ADYASHA SINGH		//	
101	D-CRLMP/21678/2026	MADHUSUDAN SAHOO	RAGHUNATH DAS MOHAPATRA	/ /0	
		VS	VS	()	
		THE STATE OF ODISHA		//	
102	D-CRLMP/21702/2026	ROYAL SUNDAM GENERAL INSURANCE CO. LTD., GURUPUR	GURUPUR DAS	/ /0	
		VS	VS	()	

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103	D-CRLMP/21711/2026	STATE OF ODISHA CHITTARANJAN SENAPATI VS	BISWOJEET LENKA VS	// // 0	
104	D-CRLMP/21713/2026	STATE OF ODISHA ELEVATE FIRST BUSINESS PVT LTD VS	AVIJIT PATNAIK VS	// CHANDRASEKHARPUR /636 /2026 0	AOD20240000363C202600031
105	D-CRLREV/21629/2026	STATE OF ODISHA PREM MUNDA VS	TOFAN KUMAR SAHOO VS	// LAHUNIPADA /262 /2025 0	
106	D-CRLREV/21684/2026	INFORMANT BIKRAMADITYA LENKA VS	SUBASH CHANDRA PRADHAN VS	// CDA-II /43 /2024 0	
107	D-EXP/32490/2026	STATE OF ODISHA SMITA NAIK VS	BIDESH RANJAN BEHERA VS	// // 0	
108	D-EXP/32496/2026	ASSISTANT SETTLEMENT OFFICER, BBSR BIJAY LAKSHMI SWAIN @ BIJAY LAKSHMI MAHAPATRA VS	ASSISTANT SETTLEMENT OFFICER, BBSR BIDESH RANJAN BEHERA VS	// // 0	
109	D-EXP/32508/2026	ASSISTANT SETTLEMENT OFFICER, BBSR SANJUKTA BISOI VS	ASSISTANT SETTLEMENT OFFICER, BBSR PRAFULLA KUMAR MOHAPATRA VS	// // 0	
110	D-EXP/32553/2026	DR. ARABINDA KUMAR PADHEE, I.A.S. SANGRAM KESHARI PATEL VS	DR. ARABINDA KUMAR PADHEE, I.A.S. ADV. VS	// // 0	
111	D-EXP/32556/2026	DR. N.THIRUMAL NAIK, I.A.S. SARAT KUMAR ROUT VS	DR. N.THIRUMAL NAIK, I.A.S. ADV. VS	// // 0	
112	D-EXP/32616/2026	DR. N.THIRUMALA NAIK, I.A.S. RAMESH CHANDRA PANDA VS	DR. N.THIRUMALA NAIK, I.A.S. SIBA PRASAD PATI VS	// // 0	
113	D-FAO/32423/2026	STATE OF ODISHA STATE OF ODISHA VS	STATE OF ODISHA ARABINDA TRIPATHY,A.G.A VS	// // 0	LOD20240000172C202600220
		SASHI BHUSAN DASH		//	

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114	D-FAO/32487/2026	KRISHLIKA BEHERA@KRISHIKA BEHERA VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// 0 //	
115	D-FAO/32489/2026	BANITA ROUL VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// 0 //	
116	D-FAO/32511/2026	GENERAL MANAGER, SOUTH EASTERN RAILWAY, WEST BENGAL, (SR. PANEL COUNSEL) VS JYOTSHNA SINGH	WEST BENGAL, (SR. PANEL COUNSEL) VS	// 0 //	
117	D-MACA/32440/2026	D.M., (T.P.HUB), M/S. NATIONAL INSURANCE CO.LTD., EDUTAK VS PUNALAL CHITTA	EDUTAK VS	// 0 //	
118	D-MACA/32588/2026	GOBINDA BEHERA VS BIJAY KUMAR NAYAK	KAPILA CHARAN NAYAK VS	// 0 //	
119	D-MACA/32595/2026	PRADEEPTA KUMAR BEHERA VS MAHENDRA KUMAR PATRA	SANKET MOHAPATRA VS	// 0 //	
120	D-MATA/32547/2026	PRADEEP KUMAR PADHI VS PRATIMA PANIGRAHI @ PADHI	PARTHA SARATHI NAYAK VS	// 0 //	
121	D-MATA/32560/2026	SANJUKTA BAG VS SUSANTA KUMAR NIAL	PRASANTA KUMAR JENA VS	// 0 //	
122	D-RPFAM/32562/2026	SANJAYA KUMAR BEHERA VS DEEPIKA NAYAK	SURYAKANTA DWIBEDI VS	// 0 //	
123	D-RPFAM/32633/2026	ARUNIMA SENAPATI VS BANSIDHAR SENAPATI	SIDDHARTH GOUTAM DAS VS	// 0 //	
124	D-RSA/32541/2026	LAXMI NARAYANA SAHU VS JYOSSTNA KUMARI SAHU	PRAGYAN PARAMITA MOHANTY VS	// 0 //	
125	D-RSA/32543/2026	MANI SAHOO	RAJENDRA KUMAR PRADHAN	//	

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		VS	VS	0	
		BIBHUTI DEHURY @ SAHOO		//	
126	D-RSA/32580/2026	NARASINGHA SAHU	SIBA RANJAN POLAI	//	
		VS	VS	0	
		LIPSARANI SAHU		//	
127	D-RSA/32609/2026	UMAKANTA BEHERA	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		ARCHANA JENA		//	
128	D-RSA/32636/2026	URBASI BEHERA	BINAYA KUMAR MOHANTY	//	
		VS	VS	0	
		KUNJALATA DAS		//	
129	D-RVWPET/32474/2026	NATIONAL HEALTH MISSION, BHUBANESWAR	RAMDAS ACHARY	//	
		VS	VS	0	
		PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BHUBANESWAR		//	
130	D-RVWPET/32476/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY	DILLIP KUMAR RAY	//	AOR20220001556C202600037
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-RVWPET/32477/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY	DILLIP KUMAR RAY	//	AOR20220001556C202600038
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-RVWPET/32478/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY	DILLIP KUMAR RAY	//	AOR20220001556C202600039
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-RVWPET/32479/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY	DILLIP KUMAR RAY	//	AOR20220001556C202600040
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-RVWPET/32480/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY	DILLIP KUMAR RAY	//	AOR20220001556C202600041
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-RVWPET/32482/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY	DILLIP KUMAR RAY	//	AOR20220001556C202600042
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-RVWPET/32483/2026	PUNANANDA SETHY	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202600037
		VS	VS	0	

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137	D-TRP(C)/32513/2026	STATE OF ODISHA MONALISA CHAKRA VS SANGRAM KESHARI CHAKRA	SOUBHAGYA KUMAR DASH VS	// // 0 //	AOR20220001631C202600213
138	D-TRP(C)/32611/2026	LIPIKA NANDA VS ASHOK KUMAR TRIPATHY	JYOTI PATNAIK VS	// 0 //	
139	D-TRP(C)/32640/2026	LOPAMUDRA BEHERA VS SOUMYA RANJAN BEHERA	SURYASNATA MOHAPATRA VS	// 0 //	
140	D-WA/32424/2026	STATE OF ODISHA VS NIRANJAN BHUYAN	SAROJ KUMAR JEE,A.G.A VS	// 0 //	LOD20240000200C202600220
141	D-WA/32425/2026	STATE OF ODISHA VS MANOJ KUMAR SAHOO	SAROJ KUMAR JEE,A.G.A VS	// 0 //	LOD20240000172C202600221
142	D-WA/32441/2026	AMIYA KUMAR PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //	AOD20260000093C202600048
143	D-WA/32533/2026	TRILOCHAN PALEI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600185
144	D-WA/32535/2026	STATE OF ODISHA VS GOLAK BIHARI PANDA	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000200C202600221
145	D-WA/32536/2026	STATE OF ODISHA VS RAJIB KUMAR SAHOO	AISHWARYA DASH,A.S.C VS	// 0 //	LOD20240000172C202600222
146	D-WA/32569/2026	STATE OF ODISHA VS THABIRA SAHU	DEBASHIS TRIPATHY,A.G.A VS	// 0 //	LOD20240000172C202600223
147	D-WA/32570/2026	STATE OF ODISHA VS TAPASWINI SAHU	DEBASHIS TRIPATHY,A.G.A VS	// 0 //	LOD20240000194C202600223

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148	D-WA/32590/2026	RANJAN KUMAR PARIDA VS THE TAHSILDAR, KAMAKHYANAGAR	BISWA PRAKASH DHAL VS	// 0 //	
149	D-WA/32607/2026	JOGINATH DASH VS STATE OF ODISHA	SARAT CHANDRA SAMAL VS	// 0 //	
150	D-WP(C)/32412/2026	PRADEEPTA KUMAR MALLIK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
151	D-WP(C)/32413/2026	RAJESH KUMAR BHOI VS STATE OF ODISHA	BALGOPAL MISHRA VS	// 0 //	AOR20230001221C202600006
152	D-WP(C)/32414/2026	HARISH CHANDRA DAS VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600178
153	D-WP(C)/32415/2026 WP(C)/22298/2026	ARATI PRADHAN VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //	
154	D-WP(C)/32417/2026 WP(C)/22292/2026	NAMITA PATTANAIK VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //	
155	D-WP(C)/32418/2026 WP(C)/22293/2026	KANCHANBALA OJHA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //	
156	D-WP(C)/32419/2026 WP(C)/22289/2026	SUBHASHREE BISWAL VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
157	D-WP(C)/32420/2026	SUMITRA BEHERA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //	
158	D-WP(C)/32421/2026	DIBYA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
159	D-WP(C)/32422/2026	PADMINI PALEI	SIDDHARTH PRASAD MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/32426/2026	KARUNAKAR SAHOO	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/32427/2026	DINABANDHU SAMAL	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/32428/2026	PREMANANDA MOHARANA	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/32431/2026	PABITRA MOHAN PRADHAN	SATYA PRAKASH NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/32432/2026	PURNA CHANDRA MISHRA	SATYA PRAKASH NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/32433/2026	MINATI ROUTRAY	BHUBANANANDA LENKA	//	
		VS	VS	0	
		SUPERINTENDENT OF POLICE, KENDRAPARA		//	
166	D-WP(C)/32434/2026	SANTOSH KUMAR SAHOO	ANJAN KUMAR BISWAL	//	AOR20220003390C202600038
		VS	VS	0	
		UNION OF INDIA		//	
167	D-WP(C)/32435/2026	MANOJ KUMAR PRADHAN	SOMA PATNAIK	//	AOD20260000117C202600042
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/32436/2026	JYOTSNAMANJARI DAS @ DEI	SIVA SANKAR CHAINI	//	
	WP(C)/22297/2026	VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/32437/2026	SUKANTI SAHOO	RAMESH CHANDRA OJHA	//	
	WP(C)/22232/2026	VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/32438/2026	SANJAY PRADHAN	ARIJEET MISHRA	//	
		VS	VS	0	

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171	D-WP(C)/32439/2026	SRI DURGA CONDEV(P) LTD, BHUBANESWAR KHIROD KUMAR SAHOO VS THE COLLECTOR , ANGUL	ARIJEET MISHRA VS	// // 0 //	
172	D-WP(C)/32443/2026	MUNA NAIK VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //	
173	D-WP(C)/32444/2026	JAMUNA NAIK VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //	
174	D-WP(C)/32446/2026	NALINI KANTA CHINARA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //	
175	D-WP(C)/32447/2026	SALAMA NAIK VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //	
176	D-WP(C)/32448/2026	PINKY NAIK VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //	
177	D-WP(C)/32449/2026	JOTISH KUMAR PANDEY VS THE COLLECTOR CUM D.M., KALAHANDI	JNYANANANDA PANDA VS	// 0 //	
178	D-WP(C)/32450/2026	MANJU JENA VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //	
179	D-WP(C)/32451/2026	KASTURI NAYAK VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //	
180	D-WP(C)/32452/2026	SURYAKANTA BEHERA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	AOR20220001296C202600099
181	D-WP(C)/32453/2026	M/S.J.K.PAPERLTD.,RAYAGADA VS EMPLOYEES STATE INSURANCE CORPORATION, BHUBANESWAR	NITISH KUMAR MISHRA VS	// 0 //	

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182	D-WP(C)/32454/2026	SUCHITRA DEI VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //	
183	D-WP(C)/32455/2026	NANDANI NAIK @ NANDINI NAIK VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //	
184	D-WP(C)/32456/2026	MANJU NAIK @ MANJU NAYAK VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //	
185	D-WP(C)/32457/2026	SULEKHA NAYAK @ SULEKHA NAIK VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //	
186	D-WP(C)/32458/2026	RINA NAIK @ RINA DEI VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //	
187	D-WP(C)/32459/2026	MEENA PRADHAN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	AOD20240000338C202600084
188	D-WP(C)/32461/2026	RASHMITA NAYAK VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //	
189	D-WP(C)/32462/2026	SNIGDHARANI MOHAPATRA VS STATE OF ODISHA	PRONoy MOHANTY VS	// 0 //	
190	D-WP(C)/32463/2026	HEMANTA KUMAR JENA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //	
191	D-WP(C)/32464/2026	PRATIMA NAYAK VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //	
192	D-WP(C)/32465/2026	RASMITA SWAIN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	AOD20240000338C202600085
193	D-WP(C)/32466/2026	ABHINASH NAYAK	KSHIROD KUMAR ROUT	//	

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		VS	VS	0	
		UNION OF INDIA		//	
194	D-WP(C)/32467/2026	KRUSHNA CHANDRA DAS	RABI NARAYAN BEHERA	//	
	WP(C)/22288/2026	VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/32468/2026	PRAHALAD DAS	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		UNION OF INDIA		//	
196	D-WP(C)/32469/2026	JANAKI BARIK	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
		THE REGIONAL PROVIDENT FUND COMMISSIONER, EPFO, BHUBANESWAR		//	
197	D-WP(C)/32470/2026	PRADIPTA KUMAR BAHINIPATI	BRAHMANANDA TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/32471/2026	RAJASHREE SAHOO	ASISH KUMAR RAY	//	AOD20230000467C202600041
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/32472/2026	INDRAJIT KHATUA	BIBHU PRASAD MOHANTY	//	AOD20250001071C202600054
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/32484/2026	PRASANTA KUMAR SAHU	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		RTO, CHHATRAPUR, GANJAM		//	
201	D-WP(C)/32486/2026	MANOJ KUMAR BEHERA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/32488/2026	TULASHI MALIK	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/32491/2026	DOLESWAR BEHERA	SRINIBASH SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/32492/2026	CHANDRA SEKHAR RATH	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	

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205	D-WP(C)/32493/2026	STATE OF ODISHA SUSHANTA PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
206	D-WP(C)/32494/2026	STATE OF ODISHA KAPILA CHARAN NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
207	D-WP(C)/32495/2026	STATE OF ODISHA SIMANCHALA DIGAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
208	D-WP(C)/32497/2026	STATE OF ODISHA DR.BIBHUTI BHUSAN LENKA VS	SAIBRATA RATH VS	// // 0	
209	D-WP(C)/32498/2026	STATE OF ODISHA JANGALI MALLIK VS	ASUTOSH ROUT VS	// // 0	AOR20260000160C202600023
210	D-WP(C)/32499/2026	STATE OF ODISHA HRUSHIKESH PRATAP VS	DEVAVRAT DEVESH VS	// // 0	
211	D-WP(C)/32500/2026	STATE OF ODISHA SUKANTA CHANDRA MOHAPATRA VS	MANAS PATI VS	// // 0	AOR20220001535C202600179
212	D-WP(C)/32501/2026	STATE OF ODISHA NIRANJAN SAHOO VS	SUDHIR KUMAR PATRA VS	// // 0	AOR20220001376C202600006
213	D-WP(C)/32502/2026	STATE OF ODISHA DARAPU SARADAMMA @ D. SARADAMMA VS	SHREYANSH RAJGURU VS	// // 0	
214	D-WP(C)/32503/2026	STATE OF ODISHA LOPAMUDRA ROUT VS	SRIKANTA MAHUNTA VS	// // 0	
215	D-WP(C)/32504/2026	ASHOK KUMAR ROUT ALIN CHOUDHURY VS		// // 0	
		STATE OF ODISHA	VS	//	

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216	D-WP(C)/32506/2026	PRANAB KUMAR HOTA VS VICE CHAIRMAN, KENDRIYA VIDYALAYA SANGATHAN, NEW DELHI	DURGESH NARAYAN RATH VS BISWAJIT MAHARANA	// 0 //	
217	D-WP(C)/32507/2026	UNION OF INDIA VS SPECIAL LAND ACQUISITION OFFICER, TALCHER, ANGUL	BISWAJIT MAHARANA VS RAKESH BEHERA	// 0 //	
218	D-WP(C)/32509/2026	UNION OF INDIA VS SAROJ KUMAR TARIA	RAKESH BEHERA VS GOREKH CHANDRA NAIK	// 0 //	
219	D-WP(C)/32510/2026	GOREKH CHANDRA NAIK VS STATE OF ODISHA	SAGARIKA SAHOO VS JAGAMOHAN PATTANAIK	// 0 //	
220	D-WP(C)/32515/2026	ANANT DIPTI ASHA TRUST VS THE CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES	JAGAMOHAN PATTANAIK VS DURGESH NARAYAN RATH	// 0 //	AOR20220001586C202600049
221	D-WP(C)/32516/2026	SUMANTA SEKHAR MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS DURGESH NARAYAN RATH	// 0 //	AOR20220001583C202600184
222	D-WP(C)/32517/2026	MANAGING COMMITTEE OF SRI SATHYA SAI HIGH SCHOOL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS DURGESH NARAYAN RATH	// 0 //	AOR20220001583C202600183
223	D-WP(C)/32518/2026	UCHHABA SETHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS PRAFULLA KUMAR MOHAPATRA	// 0 //	
224	D-WP(C)/32519/2026	M/S. KALLIA SERVICE UNIT, KORAPUT VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	MADHAB LAL AGARWAL VS MADHAB LAL AGARWAL	// 0 //	
225	D-WP(C)/32520/2026	M/S.RANJEET KUMAR SAHU, KORAPUT VS CHIEF COMMISSIONER CT AND GST ODISHA	MADHAB LAL AGARWAL VS MADHAB LAL AGARWAL	// 0 //	
226	D-WP(C)/32522/2026	M/S. APS FILLING STATION, KORAPUT VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	MADHAB LAL AGARWAL VS MADHAB LAL AGARWAL	// 0 //	
227	D-WP(C)/32523/2026	SWARNALATA MISHRA VS BHASKAR CHANDRA PANDA	BHASKAR CHANDRA PANDA VS BHASKAR CHANDRA PANDA	// 0 //	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/32524/2026	HARIHAR PRADHAN	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/32525/2026	BANAMALI KAMAR	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/32528/2026	AMAR MAHALIK	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/32529/2026	SAHU TRUST, BHUBANESWAR	PRASANTA KUMAR SATAPATHY	//	
	WP(C)/22290/2026	VS	VS	0	
		ORISSA RURAL HOUSING AND DEVELOPMENT CORPORATION LTD, BHUBANESWAR		//	
232	D-WP(C)/32530/2026	ANJAN KUMAR DAS	STHITAPRAGYAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/32531/2026	PRAFULLA KUMAR NAYAK	SANDIPANI NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/32532/2026	RAJENDRA PRASADA PANDA	SANTOSH KUMAR MAHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/32534/2026	SAMBIT PRASAD	ARUN KUMAR BUDHIA	//	AOD20240000603C202600022
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/32537/2026	SASMITA DHAL	ASUTOSH ROUT	//	AOD20230000737C202600105
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/32538/2026	RAJESH PANDA @ RAJESH KUMAR PANDA	PRAGYAN PARAMITA MOHANTY	//	
		VS	VS	0	
		SARIKA SARANGI		//	
238	D-WP(C)/32540/2026	SUGARCITY SCHOOL OF NURSING, GANJAM	LAXMIKANTA MOHANTY	//	
		VS	VS	0	

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239	D-WP(C)/32544/2026	STATE OF ODISHA BUDHADEV SAHOO VS	BASUDEV BARIK VS	// // 0	
240	D-WP(C)/32545/2026	STATE OF ODISHA SARITA BAGHA VS	JUGALA KISHORE PANDA VS	// // 0	
241	D-WP(C)/32546/2026	RUTURAJ ADABAR RINKI DAS VS	MANAS RANJAN NAYAK VS	// // 0	
242	D-WP(C)/32548/2026	THE CUTTACK MUNICIPAL COMMISSIONER, CUTTACK MANORANJAN JENA VS	KABIRAJ PRADHAN VS	// // 0	
243	D-WP(C)/32549/2026	UNION OF INDIA PARTHA CHURRIA VS	KIRTAN BADHEI VS	// // 0	
244	D-WP(C)/32550/2026	STATE OF ODISHA RABINDRANATH BEHERA VS	AVIJIT PATNAIK VS	// // 0	AOD20240000363C202600030
245	D-WP(C)/32551/2026	TATA POWER CENTRAL ODISHA DISTRIBUTION LIMITED KAMAL PRADHAN VS	TRILOCHAN DASH VS	// // 0	AOR20220002374C202600093
246	D-WP(C)/32552/2026	STATE OF ODISHA ARUNA KUMAR JENA VS	PUJARANI MUDULI VS	// // 0	AOR20260000160C202600024
247	D-WP(C)/32554/2026	STATE OF ODISHA SASMITA PARIDA VS	BISWABIHARI MOHANTY VS	// // 0	
248	D-WP(C)/32555/2026	STATE OF ODISHA MANAGING COMMITTEE OF PANCHAYAT UPPER PRAMRASHI, BALASORE VS	SANGRAM JENA VS	// // 0	
249	D-WP(C)/32557/2026	STATE OF ODISHA MADAN MOHAN PANDA VS	SANGRAM JENA VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/32558/2026	RAMESH PULAKA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
251	D-WP(C)/32559/2026	NAMITA PATTANAIAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
252	D-WP(C)/32561/2026	KILLAMSETTY MUTYA CHANDRAM VS UNION OF INDIA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
253	D-WP(C)/32563/2026	MADHUSUDAN KAR VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
254	D-WP(C)/32564/2026	ANTARYAMI NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
255	D-WP(C)/32565/2026	SNIGDHARANI MOHANTY VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
256	D-WP(C)/32566/2026	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
257	D-WP(C)/32567/2026	GOBINDA CHANDRA PATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
258	D-WP(C)/32571/2026	MANAGING COMMITTEE OF TENTULA UPPER PRIMARY SCHOOL, BALASORE VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //	
259	D-WP(C)/32572/2026	SURESH CHANDRA SETHY VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //	
260	D-WP(C)/32573/2026	RABINDRANATH BALIARSINGH VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
261	D-WP(C)/32574/2026	SATYABHAMA NAIK	SRIKANTA KUMAR NATH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/32575/2026	MANAGING COMMITTEE OF MANDABATI UPPER PR	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/32576/2026	MALI RANA	DHANANJAYA MUND	//	AOR20220001492C202600183
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/32577/2026	PADMABATI NAIK	SRIKANTA KUMAR NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/32578/2026	DHANESWAR PAL	DEBA PRASAD MISHRA	//	AOD20240000116C202600014
		VS	VS	0	
		THE COMMISSIONER OF CGST CENTRAL EXCISE AND CUSTOMS		//	
266	D-WP(C)/32579/2026	AMULYA KUMAR PAHI	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/32581/2026	RITARANI SWAIN	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/32582/2026	SATYABHAMA SUNDARAY	BASUDEV MOHAPATRA	//	AOR20220001299C202600046
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/32583/2026	LAXMIDHAR BEHERA	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/32584/2026	MADAN MOHAN PANDA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/32585/2026	RADHASHYAM MAJHI	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/32587/2026	KSHIRA SAGAR SAHU	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	

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273	D-WP(C)/32589/2026	STATE OF ODISHA PRADYUMNA KUMAR JENA VS	SANGRAM JENA VS	// // 0	
274	D-WP(C)/32591/2026	STATE OF ODISHA CHANCHALA MAHALIK VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
275	D-WP(C)/32592/2026	STATE OF ODISHA SASMITA PANDA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
276	D-WP(C)/32593/2026	STATE OF ODISHA DEBASIS PATTNAIK VS	PRABUDDHA KUMAR PATTANAIAK VS	// // 0	
277	D-WP(C)/32594/2026	COMMISSIONER CUM SECRETARY, COOPERATION DEPARTMENT, BHUBANESWAR M/S. HARDIK MEDI-TECH, DELHI VS	DIBYARANJAN BARIK VS	// // 0	
278	D-WP(C)/32596/2026	STATE OF ODISHA ARJUN KHEMUNDU VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
279	D-WP(C)/32597/2026	STATE OF ODISHA BISHNU CHARAN SAMAL VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
280	D-WP(C)/32599/2026	STATE OF ODISHA SUSANTA BAG VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
281	D-WP(C)/32600/2026	STATE OF ODISHA NARAYAN BEHERA VS	SANJIB KUMAR BHANJADEO VS	// // 0	
282	D-WP(C)/32601/2026	STATE OF ODISHA PRAFULLA KUMAR NAYAK VS	SOURAV SUMAN BHUYAN VS	// // 0	
283	D-WP(C)/32602/2026	STATE OF ODISHA NILA KANTHA ROUT VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/32604/2026	PEDDINTI KIRAN KUMAR VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
285	D-WP(C)/32605/2026	PRASANTA KUMAR BISWAL VS IDFC FIRST BANK LIMITED, CHENNAI	SARADA DASH VS	// 0 //	
286	D-WP(C)/32606/2026	RENUBALA ROUT VS STATE OF ODISHA	MITALEE JESTHI VS	// 0 //	
287	D-WP(C)/32608/2026	M/S.KRISHNA HOLDINGS, SUNDERGARH VS STATE OF BANK INDIA, BHUBANESWAR	SWAYAMJIT ROUT VS	// 0 //	
288	D-WP(C)/32610/2026	DR. BIBEKANANDA KAR VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
289	D-WP(C)/32614/2026	SARASWATI LENKA VS PRAFULLA NAYAK	GOPAL PRASAD JENA VS	// 0 //	
290	D-WP(C)/32615/2026	ASHWANI KARWAR @ KALWAN VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //	
291	D-WP(C)/32617/2026	NARAYAN JENA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
292	D-WP(C)/32618/2026	MANDAPADA CHRISTIAN MANDALI VS STATE OF ODISHA	BUBHUTI BHUSAN MISHRA VS	// 0 //	AOD20240000951C202600005
293	D-WP(C)/32619/2026	GOUTAM BEHERA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //	AOD20240000557C202600082
294	D-WP(C)/32622/2026	SISIR KUMAR SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
295	D-WP(C)/32624/2026	JASMINI BEHERA	SUBHADUTTA ROUTRAY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/32625/2026	ORJA ENERGY ENGINEERING SERVICES(HYDERABAD) VS MOHANTY, TELANGANA	BNB PRADEEP K	//	
		VS	VS	0	
		PRINCIPAL COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE, BHUBANESWAR		//	
297	D-WP(C)/32626/2026	SMRUTI RANJAN NAYAK	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/32627/2026	KISHORE CHANDRA BISWAL	SIBA PRASAD PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/32628/2026	UNION OF INDIA	SANGHAMITRA RAJAGURU	//	
		VS	VS	0	
		SPECIAL LAND ACQUISITION OFFICER, TALCHER		//	
300	D-WP(C)/32630/2026	SURENDRA KUMAR PUROHIT	SIBA PRASAD PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/32631/2026	SASHIKANTA MISHRA	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/32632/2026	AKSHAYA KUMAR ROUT	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/32634/2026	BIRAM MARNDI	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		UNION OF INDIA		//	
304	D-WP(C)/32635/2026	SWARNALATA SCHOOL OF NURSING STUDIES IPST CAMPUS, CUTTACK	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/32637/2026	CHITRALEKHA SAMAL	SURENDRA KUMAR SAHOO	//	AOD20240000806C202600036
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/32638/2026	VISHAL KUMAR TIWARY	SWAPNA KUMAR OJHA	//	
		VS	VS	0	

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307	D-WP(C)/32639/2026	MAHANADICOALFIELDS LTD.,SAMBALPUR MOHENDRA KUMAR TULO VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// // 0 //	AOD20240000806C202600037
308	D-WP(C)/32641/2026	BHAIRABA CHANDRA SATPATHY VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	AOD20240000806C202600034
309	D-WP(C)/32642/2026	AJIT KUMAR SAHOO VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //	
310	D-WP(C)/32643/2026	SANATAN NAYAK VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //	
311	D-WP(C)/32644/2026	LOORJA ENERGY ENGINEERING SERVICES(HYDERABAD),TELANGANA VS PRINCIPAL COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE, BHUBANESWAR	INDRA KISHOR MOHANTY VS	// 0 //	
312	D-WP(C)/32645/2026	SUBASH CHANDRA DAS VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
313	D-WP(C)/32646/2026	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
314	D-WP(C)/32647/2026	RAJESH KUMAR AGRAWAL @ RAJESH AGRAWAL VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //	
315	D-WP(C)/32648/2026	RUDRADEV SAHU VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	AOD20240000806C202600035
316	D-WP(C)/32649/2026	PRABHAKAR GARADA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	AOD20240000806C202600038
317	D-WP(C)/32650/2026	SURENDRA KUMAR MISHRA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //	

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318	D-WP(C)/32651/2026	PUNYATOYA BARMA VS NATIONAL LAW UNIVERSITY OF ODISHA, CUTTACK	DEVASHIS PANDA VS //	// 0 //	
319	D-WP(C)/32652/2026	NILAMADHABA KHUNTIA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS //	// 0 //	
320	D-WP(C)/32653/2026	M/S.PAWANSUT REALTORS, JHARSHUGUDA VS STATE OF ODISHA	SAIBRATA RATH VS //	// 0 //	
321	D-WPCRL/21616/2026	JHIN PATTASHANI VS SUPDT. OF POLICE, PURI	SATYABHUSAN DAS VS //	/ 0 0 //	
322	D-WPCRL/21657/2026	MANI MALLIK VS STATE OF ODISHA	ABHIJIT DAS VS //	/ 0 0 //	
323	D-ABLAPL/21589/2026	BARUN DAS VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS //	BINJHARPUR /271 /2026 0 //	
324	D-ABLAPL/21591/2026	GYANA RANJAN PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS //	RAJNAGAR /262 /2026 0 //	
325	D-ABLAPL/21596/2026	JITENDRA KU. NAYAK @ JITENDRA NAYAK VS STATE OF ODISHA	ARUNA NAYAK VS //	DASPALLA /172 /2026 0 //	
326	D-ABLAPL/21597/2026	SK. KAYUM @ SK. KAIM VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS //	DHENKANAL TOWN /436 /2026 0 //	
327	D-ABLAPL/21599/2026	SARTHAK MOHAPATRA VS STATE OF ODISHA	SWAYANSHU SATYAPRAGYAN SWAIN VS //	/ 0 0 //	
328	D-ABLAPL/21601/2026	SAMBHU SHANKAR SWAIN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS //	MALKANGIRI /7 /2021 0 //	
329	D-ABLAPL/21602/2026	MANJULATA JENA	BISWARANJAN DALAI	MAHANGA /190 /2026	AOR20220003722C202600128

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/21610/2026	DAYANIDHI SETHI	KRUSHNA CHANDRA RATH	SIMULIA /212 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/21611/2026	ANURAG DASBABU	KRUSHNA CHANDRA RATH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/21613/2026	SANJIB PRADHAN	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/21615/2026	LIPIKA KAR	PANCHANAN PANIGRAHI	DHENKANAL TOWN /492 /2026	AOD20250000009C202600079
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/21618/2026	LUCKY @ SUDARSHAN GHADAI	JYOTIRMAYA SAHOO	BANAPUR P.S. /228 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/21619/2026	IRFAN BEG	ANUGRAHA NARAYAN SAMANTRAY	DHENKANAL TOWN /493 /2026	AOD20260000401C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/21622/2026	RAJ KISHORE SETHI	AKSHAYA KUMAR PANDEY	PURI SADAR /382 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/21623/2026	PUJA @ PUJARINI DAS	PANCHANAN PANIGRAHI	BHUBAN /322 /2026	AOD20250000009C202600078
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/21626/2026	KANHA SAHOO	LALIT MOHAN MOHANTY	LAXMISAGAR P.S. /443 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/21631/2026	RAJESH KUMAR SAHU @ RAJESH SAHOO	SOUBHAGYA KUMAR DASH	GHASIPURA /276 /2025	AOR20220001631C202600214
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/21632/2026	SANKARSAN @ SUBRATA NAYAK	SATYA NARAYAN MISHRA 4	NAIKANI-DIHI /141 /2026	AOR20220001615C202600114
		VS	VS	()	

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341	D-ABLAPL/21634/2026	STATE OF ODISHA JAGARSINGH NAYAK VS	SURYAKANTA DWIBEDI VS	// / /0 ()	
342	D-ABLAPL/21636/2026	STATE OF ODISHA PREMANANDA PATTASANI VS	AMITAV TRIPATHY VS	// ITAMATI /209 /2025 ()	
343	D-ABLAPL/21638/2026	STATE OF ODISHA MONOJA KUMAR PANDI VS	MANAS KUMAR CHAND VS	// INDUSTRIAL ESTATE PS /200 /2026 ()	
344	D-ABLAPL/21639/2026	STATE OF ODISHA RAJESH @ RADHESHYAM JANI VS	SAPAN KUMAR PAL VS	// LAXMIPUR /84 /2026 ()	
345	D-ABLAPL/21640/2026	STATE OF ODISHA KALINGA @ KALINGA KESHARI ROUT VS	BISHWARANJAN SAHU VS	// JENAPUR /180 /2026 ()	
346	D-ABLAPL/21641/2026	STATE OF ODISHA UMAKANTA NAIK VS	RONIT GHOSH VS	// CHHENDIPADA /137 /2026 ()	
347	D-ABLAPL/21647/2026	STATE OF ODISHA RAMESH KUMAR BEHERA VS	MANAS KUMAR CHAND VS	// BAGHAMARI /221 /2026 ()	
348	D-ABLAPL/21649/2026	STATE OF ODISHA SANTOSH KANTA VS	SACHIDANANDA PADHEE VS	// ATTABIRA /133 /2013 ()	
349	D-ABLAPL/21654/2026	STATE OF ODISHA SK. MD. SOHEB ALAM @ MD. SOHEB ALAM VS	JAJATI KESHARI KHUNTIA VS	// KASAFAL MARINE /22 /2026 ()	
350	D-ABLAPL/21658/2026	STATE OF ODISHA HEMSAGAR SABAR VS	JNYANANANDA PANDA VS	// / /0 ()	
351	D-ABLAPL/21661/2026	STATE OF ODISHA GUNU @ BISWOJIT MOHANTY @ BISWAJIT MOHANTY VS	SRAT KUMAR JENA VS	// AUL /146 /2026 ()	
		STATE OF ODISHA		//	

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352	D-ABLAPL/21664/2026	DEBENDRA MANDAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
353	D-ABLAPL/21665/2026	BIMAL DANTA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /6 /2023 () //	
354	D-ABLAPL/21666/2026	CHANDAN SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /52 /2026 () //	AOD20240000366C202600108
355	D-ABLAPL/21667/2026	MOGLI @ SANDEEP KUMAR SAHU VS STATE OF ODISHA	SIBA RANJAN POLAI VS	BERHAMPUR TOWN /198 /2026 () //	
356	D-ABLAPL/21670/2026	SUJIT KUMAR DAS VS STATE OF ODISHA	PARSURAM PANDA VS	KENDRAPARA /182 /2026 () //	
357	D-ABLAPL/21673/2026	M. SOUMYA SUBHASHREE MISHRA @ SOUMYA VS STATE OF ODISHA	ABHIJEET PATI VS	CHANDRASEKHARPUR /679 /2026 () //	AOR20220002374C202600096
358	D-ABLAPL/21676/2026	ADEITA PRADHAN @ ADITYA PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BANAPUR P.S. /67 /2026 () //	
359	D-ABLAPL/21677/2026	BISI KESHAN BEHERA @ BHISHMA KUMAR BEHERA VS STATE OF ODISHA	BRUNDABAN ROUT VS	RAJKANIKA /477 /2026 () //	
360	D-ABLAPL/21681/2026	ASHOK KUMAR PRADHAN @ ASHOK @ BASANTA KUMAR PRADHAN VS STATE OF ODISHA	KAMALAKRISHN PAUL VS	KHANTAPADA /315 /2011 () //	
361	D-ABLAPL/21682/2026	RAJENDRA BEHERA VS STATE OF ODISHA	SAYANTAN PANDA VS	NAYAPALLI P.S. /503 /2026 () //	
362	D-ABLAPL/21687/2026	JUDHISTIRA NAYAK VS STATE OF ODISHA	GOREKHANATH DAS VS	BARKOTE /195 /2026 () //	
363	D-ABLAPL/21692/2026	NISIKANTA BATU	RANJAN KUMAR ROUT	/ /	AOR20260000273C202600011

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/21693/2026	TAKARA @ INJAMUL HAQ @ SK. IJADUL HAQUE	SAPAN KUMAR PAL	BADAMPAHAD /76 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/21694/2026	PRADEEP NAYAK	SIDDHARTH GOUTAM DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/21695/2026	SK. TABREJ @ TABERZ	SAPAN KUMAR PAL	BADAMPAHAD /76 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/21697/2026	KANHU CHARAN PARIDA @ KANHUA	AMLAN SHAKTI PAUL	INFOVALLY UPD BHUBANESWAR /146 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/21698/2026	MINATI BARIK	ACHYUTANANDA PATTANAİK	/ /	AOD20240000586C202600209
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/21699/2026	RASID MOHMMAD @ MD RASID	JAYADEBA BEHERA	ATHGARH /292 /2026	AOD20240000366C202600110
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/21708/2026	SHASHIKANTA BARAL @ SUBHA	AMLAN SHAKTI PAUL	INFOVALLY UPD BHUBANESWAR /261 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/21709/2026	SUVAM MOHANTY	DEBASNAN DAS	LAXMISAGAR P.S. /105 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/21710/2026	DIBYAKANTA SENAPATI	DEBASNAN DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :17/07/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA/12871/2026 ARBA/4/2026	TARACHAND AGRAWAL MP	AMIT PRASAD BOSE	14/2026
2	D-ARBA/12871/2026 ARBA/4/2026	TARACHAND AGRAWAL MP	AMIT PRASAD BOSE	15/2026
3	D-ARBA/12871/2026 ARBA/4/2026	TARACHAND AGRAWAL MP	AMIT PRASAD BOSE	16/2026
4	D-EXP/32556/2026 EXP/ /	SARAT KUMAR ROUT MP	ADV.	17/2026
5	D-ADMLS/24238/2026 ADMLS/2/2026	BLACK HILLS FZCO MP	PRATIK DASH	19/2026
6	D-CRLLP/21642/2026 CRLLP/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS, S.C.VIG	54/2026
7	D-CRLLP/21643/2026 CRLLP/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS, S.C.VIG	55/2026
8	D-CMAPL/7040/2025 CMAPL/76/2025	JARA SING MP	MR. PRAFULLA CHANDRA ACHARYA	170/2026
9	D-CMAPL/32505/2026 CMAPL/ /	RABINDRA NATH MOHANTY MP	ADV.	171/2026
10	D-JCRLA/49/2022 JCRLA/49/2022	MANMATH JENA MP	M/S.RAJENDRA NARAYAN ROUT,R.K.ROUT,M/S.JAJATI KESHARI KH	173/2026
11	D-JCRLA/4782/2024 JCRLA/20/2024	KALU CHARAN SATAPATHY MP	SIDHARTHA SANKAR RAY (2), DEVASHIS PANDA	174/2026
12	D-CRLMP/21603/2026 CRLMP/ /	ABHISEK PANDA MP	TUSAR KUMAR MISHRA	190/2026
13	D-CRLMP/21603/2026 CRLMP/ /	ABHISEK PANDA MP	TUSAR KUMAR MISHRA	191/2026
14	D-CRLMP/21662/2026 CRLMP/ /	SUDHANSHU RATH MP	SURYAKANTA DWIBEDI	192/2026
15	D-TRP(C)/51750/2025 TRP(C)/449/2025	TAPASWINI MOHANTY MP	KULDEEP MOHANTY	229/2026
16	D-TRP(C)/32513/2026 TRP(C)/ /	MONALISA CHAKRA MP	SOUBHAGYA KUMAR DASH	230/2026
17	D-TRP(C)/32611/2026 TRP(C)/ /	LIPIKA NANDA MP	JYOTI PATNAIK	231/2026
18	D-TRP(C)/32640/2026 TRP(C)/ /	LOPAMUDRA BEHERA MP	SURYASNATA MOHAPATRA	232/2026
19	D-RPFAM/32562/2026 RPFAM/ /	SANJAYA KUMAR BEHERA MP	SURYAKANTA DWIBEDI	290/2026
20	D-RVWPET/32311/2026 RVWPET/ /	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA MP	ASHOK KUMAR RANAJAYA	320/2026
21	D-RVWPET/28405/2026 RVWPET/154/2026	TARAMANI MOHAPATRA MP	AMIT PRASAD BOSE	321/2026
22	D-RVWPET/32311/2026 RVWPET/ /	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA MP	ASHOK KUMAR RANAJAYA	322/2026
23	D-RVWPET/32311/2026 RVWPET/ /	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA MP	ASHOK KUMAR RANAJAYA	323/2026
24	D-RVWPET/32312/2026 RVWPET/ /	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA MP	ASHOK KUMAR RANAJAYA	324/2026
25	D-RVWPET/32312/2026 RVWPET/ /	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA MP	ASHOK KUMAR RANAJAYA	325/2026
26	D-RVWPET/32312/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA	ASHOK KUMAR RANAJAYA	

	RVWPET/ /	MP		326/2026
27	D-RVWPET/32315/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	RVWPET/ /	MP		327/2026
28	D-RVWPET/32315/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	RVWPET/ /	MP		328/2026
29	D-RVWPET/32315/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	RVWPET/ /	MP		329/2026
30	D-RVWPET/32318/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	RVWPET/ /	MP		330/2026
31	D-RVWPET/32318/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	RVWPET/ /	MP		331/2026
32	D-RVWPET/32318/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	RVWPET/ /	MP		332/2026
33	D-RVWPET/32321/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	RVWPET/ /	MP		333/2026
34	D-RVWPET/32321/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	RVWPET/ /	MP		334/2026
35	D-RVWPET/32321/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	RVWPET/ /	MP		335/2026
36	D-RVWPET/32474/2026	NATIONAL HEALTH MISSION, BHUBANESHWAR	SWAPN DAS ACHARY	
	RVWPET/ /	MP		336/2026
37	D-RVWPET/32476/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	RVWPET/ /	MP		337/2026
38	D-RVWPET/32476/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	RVWPET/ /	MP		338/2026
39	D-RVWPET/32476/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	RVWPET/ /	MP		339/2026
40	D-RVWPET/32477/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	RVWPET/ /	MP		340/2026
41	D-RVWPET/32477/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	RVWPET/ /	MP		341/2026
42	D-RVWPET/32477/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	RVWPET/ /	MP		342/2026
43	D-RVWPET/32478/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	RVWPET/ /	MP		343/2026
44	D-RVWPET/32478/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	RVWPET/ /	MP		344/2026
45	D-RVWPET/32478/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	RVWPET/ /	MP		345/2026
46	D-RVWPET/32479/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	RVWPET/ /	MP		346/2026
47	D-RVWPET/32482/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	RVWPET/ /	MP		347/2026
48	D-RVWPET/32479/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	RVWPET/ /	MP		348/2026
49	D-RVWPET/32479/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	RVWPET/ /	MP		349/2026
50	D-RVWPET/32482/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	RVWPET/ /	MP		350/2026
51	D-RVWPET/32482/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	RVWPET/ /	MP		351/2026
52	D-RVWPET/32480/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	RVWPET/ /	MP		352/2026
53	D-RVWPET/32480/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	RVWPET/ /	MP		353/2026
54	D-RVWPET/32480/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	RVWPET/ /	MP		354/2026
55	D-RVWPET/32483/2026	PUNANANDA SETHY	DR. BINODA KUMAR MISHRA	
	RVWPET/ /	MP		355/2026
56	D-MATA/32547/2026	PRADEEP KUMAR PADHI	PARTHA SARATHI NAYAK	
	MATA/ /	MP		391/2026
57	D-MATA/32547/2026	PRADEEP KUMAR PADHI	PARTHA SARATHI NAYAK	
	MATA/ /	MP		392/2026

58	D-CONTC/8817/2026 CONTC/2094/2026	PRAMILA BEHERA MP		486/2026
59	D-CONTC/8817/2026 CONTC/2094/2026	PRAMILA BEHERA MP		487/2026
60	D-BLAPL/16530/2026 BLAPL/5625/2026	KARAN SINGH MP	SURYA KANTA PRADHAN	534/2026
61	D-BLAPL/19732/2026 BLAPL/6896/2026	AMAN PAL MP	SUCHIT KUMAR NAYAK	535/2026
62	D-BLAPL/15427/2026 BLAPL/5295/2026	RASMI RANJAN BHOL @ RASHMI MP	AMLAN SHAKTI PAUL	536/2026
63	D-BLAPL/21696/2026 BLAPL/ /	RASMI RANJAN BHOL @ RASHMI MP	AMLAN SHAKTI PAUL	537/2026
64	D-CRLREV/21684/2026 CRLREV/ /	BIKRAMADITYA LENKA MP	SUBASH CHANDRA PRADHAN	783/2026
65	D-CRLREV/21684/2026 CRLREV/ /	BIKRAMADITYA LENKA MP	SUBASH CHANDRA PRADHAN	784/2026
66	D-RSA/32370/2026 RSA/ /	M.KANALAMA MP	BASUDEV MISHRA	1022/2026
67	D-RSA/51182/2024 RSA/3/2025	AKSHAYA KUMAR MAHALA MP	AMIYA KUMAR MOHANTY	1023/2026
68	D-RSA/32543/2026 RSA/ /	MANI SAHOO MP	RAJENDRA KUMAR PRADHAN	1024/2026
69	D-RSA/32541/2026 RSA/ /	LAXMI NARAYANA SAHU MP	PRAGYAN PARAMITA MOHANTY	1025/2026
70	D-RSA/214/2002 RSA/214/2002	MAYADHAR MURMU@MAJHI MP	M/S.SUSANTA KUMAR DASH	1026/2026
71	D-RSA/31332/2026 RSA/ /	M/S. JAIN STEEL AND POWER LTD. MP	AMITABH MISHRA	1027/2026
72	D-RSA/31332/2026 RSA/ /	M/S. JAIN STEEL AND POWER LTD. MP	AMITABH MISHRA	1028/2026
73	D-FAO/32423/2026 FAO/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	1113/2026
74	D-FAO/32423/2026 FAO/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	1114/2026
75	D-FAO/212/2020 FAO/212/2020	SUDARSAN BEHERA MP	MAHESWAR MOHANTY,A MALLICK	1115/2026
76	D-FAO/20094/2026 FAO/554/2026	BISWESWAR PANIGRAHI MP		1116/2026
77	D-FAO/32511/2026 FAO/ /	GENERAL MANAGER, SOUTH EASTERN RAILWAY, Bhubaneswar (CRL PANEL COUNSEL) MP	BIJAY KUMAR MOHANTY	1117/2026
78	D-ABLAPL/7576/2026 ABLAPL/3204/2026	INDIRA BEHERA MP		1268/2026
79	D-ABLAPL/12539/2026 ABLAPL/5922/2026	KRUSHNA MACHA MP		1269/2026
80	D-ABLAPL/15446/2026 ABLAPL/6035/2026	ARBAJ KHAN MP		1270/2026
81	D-ABLAPL/21557/2026 ABLAPL/ /	ASHIM KUMAR GHOSH MP	BIDYALOK MOHAPATRA	1271/2026
82	D-ABLAPL/16061/2026 ABLAPL/6245/2026	KAILASH CHANDRA BARAL MP	JAGANNATH GOCHHAYAT	1272/2026
83	D-ABLAPL/11411/2026 ABLAPL/4792/2026	JITU @ JITENDRA KUMAR SAMAL MP		1273/2026
84	D-ABLAPL/28199/2025 ABLAPL/10834/2025	RAHUL JUED @ GHASI JUED MP		1274/2026
85	D-CMP/32021/2026 CMP/1162/2026	SK. ALLAUDDIN MP	SHIVSANKAR MOHANTY	1290/2026
86	D-CMP/32460/2026 CMP/ /	TUSHAR JUNEJA MP	SANTOSH KUMAR SAMANTARAY	1291/2026
87	D-CMP/35967/2025 CMP/1422/2025	BABITA @ CHHABINA PANI MP	SUBHAM SHARMA, AMIT PRASAD BOSE.	1292/2026
88	D-CMP/32512/2026 CMP/ /	SKYLINE ESTCON (P) LTD., BHUBANESWAR MP	AMIT PRASAD BOSE	1293/2026
89	D-CMP/34522/2025	TRILOCHAN MOHANTA	ANAM CHARAN PANDA	

	CMP/1358/2025	MP		1294/2026
90	D-CMP/32613/2026	ABDUL SAMAT KHAN	BHABANI SANKAR DAS	
	CMP/ /	MP		1295/2026
91	D-MACA/32440/2026	D.M., (T.P.HUB), M/S. NATIONAL INSURANCE CO. LTD., CUTTACK		
	MACA/ /	MP		1624/2026
92	D-MACA/32440/2026	D.M., (T.P.HUB), M/S. NATIONAL INSURANCE CO. LTD., CUTTACK		
	MACA/ /	MP		1625/2026
93	D-MACA/29725/2024	D.M.,NEW INDIA ASSURANCE CO. LTD	M/S BISHNU BRATA SINGH PRIYABRATA SINHA , M. MOHAPATRA.M	
	MACA/746/2024	MP		1626/2026
94	D-MACA/28118/2026	RASHMI MAHARAJ	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1627/2026
95	D-MACA/20105/2026	PRAKASH MAHARANA	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1628/2026
96	D-MACA/29211/2026	B.M., IFFCO TOKIO GENERAL INSURANCE CO. LTD., BILHIMPALPUR		
	MACA/ /	MP		1629/2026
97	D-MACA/32595/2026	PRADEEPTA KUMAR BEHERA	SANKET MOHAPATRA	
	MACA/ /	MP		1630/2026
98	D-MACA/32595/2026	PRADEEPTA KUMAR BEHERA	SANKET MOHAPATRA	
	MACA/ /	MP		1631/2026
99	D-CRLA/36372/2025	PURNA CHANDRA SAHU	BHABANI SHANKAR DASPARIDA	
	CRLA/1355/2025	MP		1787/2026
100	D-CRLA/5122/2024	GYANARANJAN DAS @ BANTY	BISWORANJAN DALAI	
	CRLA/167/2024	MP		1788/2026
101	D-CRLA/21625/2026	NIMAI THATI	BIBHUTI RANJAN MOHANTY	
	CRLA/ /	MP		1789/2026
102	D-CRLA/21625/2026	NIMAI THATI	BIBHUTI RANJAN MOHANTY	
	CRLA/ /	MP		1790/2026
103	D-CRLA/21625/2026	NIMAI THATI	BIBHUTI RANJAN MOHANTY	
	CRLA/ /	MP		1791/2026
104	D-CRLA/21651/2026	TOTA NILAM @ TOTA NILAKHANTHA RAO	ASHOK K. SAKANTHA RAO	
	CRLA/ /	MP		1792/2026
105	D-CRLA/21683/2026	PRAVAKAR PANDA	SIDHARTHA SANKAR RAY (2)	
	CRLA/ /	MP		1793/2026
106	D-CRLA/21683/2026	PRAVAKAR PANDA	SIDHARTHA SANKAR RAY (2)	
	CRLA/ /	MP		1794/2026
107	D-CRLA/21715/2026	LOCHAN JENA	JNYANANANDA PANDA	
	CRLA/ /	MP		1795/2026
108	D-CRLA/21715/2026	LOCHAN JENA	JNYANANANDA PANDA	
	CRLA/ /	MP		1796/2026
109	D-CRLMC/18314/2026	RITAN ROUL @ RITARANI	SATYA NARAYAN MISHRA 4	
	CRLMC/2232/2026	MP		1809/2026
110	D-CRLMC/13421/2026	MAHESWAR KANDHAPAN		
	CRLMC/1553/2026	MP		1810/2026
111	D-CRLMC/15666/2026	RAKI @ RAKESH KUMAR SUKLA		
	CRLMC/1798/2026	MP		1811/2026
112	D-CRLMC/3503/2026	KUMAR MAJHI		
	CRLMC/412/2026	MP		1812/2026
113	D-CRLMC/21652/2026	SOMNATH JOSHI	ADISHA MOHANTY	
	CRLMC/ /	MP		1813/2026
114	D-CRLMC/21655/2026	ABANI KUMAR SAHU	ADISHA MOHANTY	
	CRLMC/ /	MP		1814/2026
115	D-CRLMC/21669/2026	ARJUN DALABEHERA	NIRMAL CHANDRA DAS	
	CRLMC/ /	MP		1815/2026
116	D-CRLMC/21671/2026	DRUPADI PRADHANI	JNYANANANDA PANDA	
	CRLMC/ /	MP		1816/2026
117	D-CRLMC/21689/2026	BISHNU CHARAN MOHANTY	ANANTA NARAYAN PATTANAYAK	
	CRLMC/ /	MP		1817/2026
118	D-CRLMC/21689/2026	BISHNU CHARAN MOHANTY	ANANTA NARAYAN PATTANAYAK	
	CRLMC/ /	MP		1818/2026
119	D-WA/31879/2026	NIRUPAMA SAHOO	PRANAB KUMAR GHOSE	
	WA/967/2026	MP		2321/2026
120	D-WA/32424/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		2322/2026

121	D-WA/32424/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	2323/2026
122	D-WA/32425/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	2324/2026
123	D-WA/32425/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	2325/2026
124	D-WA/18040/2026 WA/ /	ODISHA HYDRO POWER CORPORATION LTD MP	LOPESH KUMAR KANUNGO	2326/2026
125	D-WA/32590/2026 WA/ /	RANJAN KUMAR PARIDA MP	BISWA PRAKASH DHAL	2327/2026
126	D-WA/32533/2026 WA/ /	TRILOCHAN PALEI MP	DURGESH NARAYAN RATH	2328/2026
127	D-WA/32533/2026 WA/ /	TRILOCHAN PALEI MP	DURGESH NARAYAN RATH	2329/2026
128	D-WA/32535/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2330/2026
129	D-WA/32535/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2331/2026
130	D-WA/32536/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2332/2026
131	D-WA/32536/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2333/2026
132	D-WA/32569/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2334/2026
133	D-WA/32569/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2335/2026
134	D-WA/32570/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2336/2026
135	D-WA/32570/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2337/2026
136	D-WP(C)/32415/2026 WP(C)/22298/2026	ARATI PRADHAN MP	SIDDHARTH PRASAD MISHRA	13361/2026
137	D-WP(C)/32417/2026 WP(C)/22292/2026	NAMITA PATTANAIAK MP	SIDDHARTH PRASAD MISHRA	13362/2026
138	D-WP(C)/32418/2026 WP(C)/22293/2026	KANCHANBALA OJHA MP	SIDDHARTH PRASAD MISHRA	13363/2026
139	D-WP(C)/32420/2026 WP(C)/ /	SUMITRA BEHERA MP	SIDDHARTH PRASAD MISHRA	13364/2026
140	D-WP(C)/32421/2026 WP(C)/ /	DIBYA SAHU MP	BIRAJA PRASANNA DAS	13365/2026
141	D-WP(C)/32422/2026 WP(C)/ /	PADMINI PALEI MP	SIDDHARTH PRASAD MISHRA	13366/2026
142	D-WP(C)/24073/2021 WP(C)/24073/2021	M/S TATA STEEL MINING LTD MP	SARADA PRASANNA SARANGI	13367/2026
143	D-WP(C)/24072/2021 WP(C)/24072/2021	M/S TATA STEEL MINING LTD MP	SARADA PRASANNA SARANGI	13368/2026
144	D-WP(C)/31432/2026 WP(C)/21722/2026	BUDHANATH SWAIN MP	SWOYAM PRABHU JENA	13369/2026
145	D-WP(C)/32436/2026 WP(C)/22297/2026	JYOTSNAMANJARI DAS @ DEI MP	SIVA SANKAR CHAINI	13370/2026
146	D-WP(C)/32437/2026 WP(C)/22232/2026	SUKANTI SAHOO MP	RAMESH CHANDRA OJHA	13371/2026
147	D-WP(C)/27753/2026 WP(C)/19136/2026	SHARAN KUMAR MP	SAMSHAPTAK KAR	13372/2026
148	D-WP(C)/27753/2026 WP(C)/19136/2026	SHARAN KUMAR MP	SAMSHAPTAK KAR	13373/2026
149	D-WP(C)/32439/2026 WP(C)/ /	KHIROD KUMAR SAHOO MP	ARIJEET MISHRA	13374/2026
150	D-WP(C)/29064/2026 WP(C)/20334/2026	SOUMYAJIT GAJENDRA MP		13375/2026
151	D-WP(C)/32444/2026 WP(C)/ /	JAMUNA NAIK MP	KSHIROD KUMAR ROUT	13376/2026
152	D-WP(C)/32443/2026	MUNA NAIK	KSHIROD KUMAR ROUT	

	WP(C)/ /	MP		13377/2026
153	D-WP(C)/32447/2026	SALAMA NAIK	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		13378/2026
154	D-WP(C)/32448/2026	PINKY NAIK	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		13379/2026
155	D-WP(C)/32394/2026	M/S SHREE SATYA SAI ICE INDUSTRY, BHILAI	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		13380/2026
156	D-WP(C)/32451/2026	KASTURI NAYAK	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		13381/2026
157	D-WP(C)/32450/2026	MANJU JENA	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		13382/2026
158	D-WP(C)/32453/2026	M/S.J.K.PAPERLTD.,RAYAGADA	NITISH KUMAR MISHRA	
	WP(C)/ /	MP		13383/2026
159	D-WP(C)/14324/2026	LAXMIKANT SWAIN	BALARAM NAYAK	
	WP(C)/10833/2026	MP		13384/2026
160	D-WP(C)/32454/2026	SUCHITRA DEI	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		13385/2026
161	D-WP(C)/32455/2026	NANDANI NAIK @ NANDINI NAIK	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		13386/2026
162	D-WP(C)/32456/2026	MANJU NAIK @ MANJU NAYAK	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		13387/2026
163	D-WP(C)/32457/2026	SULEKHA NAYAK @ SULEKHA NAIK	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		13388/2026
164	D-WP(C)/32458/2026	RINA NAIK @ RINA DEI	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		13389/2026
165	D-WP(C)/32461/2026	RASHMITA NAYAK	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		13390/2026
166	D-WP(C)/8505/2026	BINOD KUMAR KAR	SAMEER KUMAR DAS	
	WP(C)/7339/2026	MP		13391/2026
167	D-WP(C)/32462/2026	SNIGDHARANI MOHAPATRA	PRONoy MOHANTY	
	WP(C)/ /	MP		13392/2026
168	D-WP(C)/32464/2026	PRATIMA NAYAK	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		13393/2026
169	D-WP(C)/32466/2026	ABHINASH NAYAK	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		13394/2026
170	D-WP(C)/32467/2026	KRUSHNA CHANDRA DAS	RABI NARAYAN BEHERA	
	WP(C)/22288/2026	MP		13395/2026
171	D-WP(C)/32435/2026	MANOJ KUMAR PRADHAN	SOMA PATNAIK	
	WP(C)/ /	MP		13396/2026
172	D-WP(C)/32468/2026	PRAHALAD DAS	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		13397/2026
173	D-WP(C)/5067/2026	RITA BEHERA	SANJIT MISHRA	
	WP(C)/4330/2026	MP		13398/2026
174	D-WP(C)/40872/2025	NILAMANI MOHARANA	MOHIT KUMAR PATI	
	WP(C)/28287/2025	MP		13399/2026
175	D-WP(C)/19150/2025	DR. ARABINDA PANDA		
	WP(C)/13778/2025	MP		13400/2026
176	D-WP(C)/32333/2026	MADHUSUDAN KAR	AMIYA KUMAR MOHANTY A	
	WP(C)/ /	MP		13401/2026
177	D-WP(C)/27566/2026	M/S VAIDYA V AND I INFRASTRUCTURE PRIVATE LIMITED, MAHARASHTRA		
	WP(C)/18894/2026	MP		13402/2026
178	D-WP(C)/32488/2026	TULASHI MALIK	BIJAYA KUMAR BEHERA 1	
	WP(C)/ /	MP		13403/2026
179	D-WP(C)/3200/2026	MANJU BISWAL	BIJAYA KUMAR NAYAK (3)	
	WP(C)/3335/2026	MP		13404/2026
180	D-WP(C)/1734/2023	ALL ODISHA INDIAN BANK EMPLOYEES UNION, BBSR		
	WP(C)/1734/2023	MP		13405/2026
181	D-WP(C)/32503/2026	LOPAMUDRA ROUT	SRIKANTA MAHUNTA	
	WP(C)/ /	MP		13406/2026
182	D-WP(C)/21941/2026	RAJESH KUMAR SAHU	SOURAV DAS	
	WP(C)/15500/2026	MP		13407/2026
183	D-WP(C)/11620/2026	SANJEEB KUMAR PATHI	SUBHADUTTA ROURAY	
	WP(C)/8695/2026	MP		13408/2026

184	D-WP(C)/12111/2026 WP(C)/8993/2026	DEBABRATA KARNA MP	SUBHADUTTA ROUTRAY	13409/2026
185	D-WP(C)/21941/2026 WP(C)/15500/2026	RAJESH KUMAR SAHU MP	SOURAV DAS	13410/2026
186	D-WP(C)/32507/2026 WP(C)/ /	UNION OF INDIA MP	BISWAJIT MAHARANA	13411/2026
187	D-WP(C)/11620/2026 WP(C)/8695/2026	SANJEEB KUMAR PATHI MP	SUBHADUTTA ROUTRAY	13412/2026
188	D-WP(C)/32509/2026 WP(C)/ /	UNION OF INDIA MP	RAKESH BEHERA	13413/2026
189	D-WP(C)/12111/2026 WP(C)/8993/2026	DEBABRATA KARNA MP	SUBHADUTTA ROUTRAY	13414/2026
190	D-WP(C)/32510/2026 WP(C)/ /	GOREKH CHANDRA NAIK MP	SAGARIKA SAHOO	13415/2026
191	D-WP(C)/18696/2026 WP(C)/14300/2026	PRANAKRISHNA BEHERA MP	KHIROD KUMAR SWAIN	13416/2026
192	D-WP(C)/32498/2026 WP(C)/ /	JANGALI MALLIK MP	ASUTOSH ROUT	13417/2026
193	D-WP(C)/26172/2026 WP(C)/18107/2026	DR. SITARAM DAS MP	SAMEER KUMAR DAS	13418/2026
194	D-WP(C)/32515/2026 WP(C)/ /	ANANT DIPTI ASHA TRUST MP	JAGAMOHAN PATTANAIK	13419/2026
195	D-WP(C)/32519/2026 WP(C)/ /	M/S. KALLIA SERVICE UNIT, KORAPUT MP	MADHAB LAL AGARWAL	13420/2026
196	D-WP(C)/32520/2026 WP(C)/ /	M/S.RANJEET KUMAR SAHU, KORAPUT MP	MADHAB LAL AGARWAL	13421/2026
197	D-WP(C)/31918/2026 WP(C)/ /	THE EXECUTIVE ENGINEER (ELECT) CDD MP	ILAB, BILKUMBAHOMAHARACKA	13422/2026
198	D-WP(C)/23160/2023 WP(C)/23160/2023	SANTOSH KUMAR BEHERA MP	SUSANTA KUMAR BARAL	13423/2026
199	D-WP(C)/23160/2023 WP(C)/23160/2023	SANTOSH KUMAR BEHERA MP	SUSANTA KUMAR BARAL	13424/2026
200	D-WP(C)/32523/2026 WP(C)/ /	SWARNALATA MISHRA MP	BHASKAR CHANDRA PANDA	13425/2026
201	D-WP(C)/32522/2026 WP(C)/ /	M/S. APS FILLING STATION, KORAPUT MP	MADHAB LAL AGARWAL	13426/2026
202	D-WP(C)/32516/2026 WP(C)/ /	SUMANTA SEKHAR MOHANTY MP	DURGESH NARAYAN RATH	13427/2026
203	D-WP(C)/32524/2026 WP(C)/ /	HARIHAR PRADHAN MP	PRAFULLA KUMAR MOHAPATRA	13428/2026
204	D-WP(C)/32528/2026 WP(C)/ /	AMAR MAHALIK MP	CHITTA RANJAN PATNAIK	13429/2026
205	D-WP(C)/32530/2026 WP(C)/ /	ANJAN KUMAR DAS MP	STHITAPRAGYAN NAYAK	13430/2026
206	D-WP(C)/32529/2026 WP(C)/22290/2026	SAHU TRUST, BHUBANESWAR MP	PRASANTA KUMAR SATAPATHY	13431/2026
207	D-WP(C)/11551/2026 WP(C)/10001/2026	LOPAMUDRA BISWAL MP	LAXMIKANTA MOHANTY	13432/2026
208	D-WP(C)/32545/2026 WP(C)/ /	SARITA BAGHA MP	JUGALA KISHORE PANDA	13433/2026
209	D-WP(C)/32546/2026 WP(C)/ /	RINKI DAS MP	MANAS RANJAN NAYAK	13434/2026
210	D-WP(C)/32548/2026 WP(C)/ /	MANORANJAN JENA MP	KABIRAJ PRADHAN	13435/2026
211	D-WP(C)/32549/2026 WP(C)/ /	PARTHA CHURRIA MP	KIRTAN BADHEI	13436/2026
212	D-WP(C)/14175/2025 WP(C)/9930/2025	PRADIPTA KUMAR SAHOO MP	DR. BINODA KUMAR MISHRA	13437/2026
213	D-WP(C)/47975/2024 WP(C)/28484/2024	PRADIPTA KUMAR SAHOO MP	DR. BINODA KUMAR MISHRA	13438/2026
214	D-WP(C)/32554/2026 WP(C)/ /	SASMITA PARIDA MP	BISWABIHARI MOHANTY	13439/2026
215	D-WP(C)/48186/2024	NIHAR RANJAN ROUT	JAGAMOHAN PATTANAIK	

	WP(C)/30111/2024	MP		13440/2026
216	D-WP(C)/30577/2026	BHANU SEKHAR ACHARYA	KSHIROD KUMAR ROUT	
	WP(C)/22295/2026	MP		13441/2026
217	D-WP(C)/32561/2026	KILLAMSETTY MUTYA CHANDRAM	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/ /	MP		13442/2026
218	D-WP(C)/32565/2026	SNIGDHARANI MOHANTY	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/ /	MP		13443/2026
219	D-WP(C)/6303/2025	NIHAR RANJAN ROUT	JAGAMOHAN PATTANAIAK	
	WP(C)/5010/2025	MP		13444/2026
220	D-WP(C)/32593/2026	DEBASIS PATTNAIK	PRABUDDHA KUMAR PATTANAIAK	
	WP(C)/ /	MP		13445/2026
221	D-WP(C)/32594/2026	M/S. HARDIK MEDI-TECH, DELHI	DIBYARANJAN BARIK	
	WP(C)/ /	MP		13446/2026
222	D-WP(C)/32582/2026	SATYABHAMA SUNDARAY	BASUDEV MOHAPATRA	
	WP(C)/ /	MP		13447/2026
223	D-WP(C)/32600/2026	NARAYAN BEHERA	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		13448/2026
224	D-WP(C)/32601/2026	PRAFULLA KUMAR NAYAK	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		13449/2026
225	D-WP(C)/32605/2026	PRASANTA KUMAR BISWAL	SARADA DASH	
	WP(C)/ /	MP		13450/2026
226	D-WP(C)/32606/2026	RENUBALA ROUT	MITALEE JESTHI	
	WP(C)/ /	MP		13451/2026
227	D-WP(C)/32610/2026	DR. BIBEKANANDA KAR	ADYASIDHI MISHRA	
	WP(C)/ /	MP		13452/2026
228	D-WP(C)/32614/2026	SARASWATI LENKA	GOPAL PRASAD JENA	
	WP(C)/ /	MP		13453/2026
229	D-WP(C)/3477/2026	PRASANTA KUMAR PALLEI	ALEKHA KUMAR SAHOO	
	WP(C)/5278/2026	MP		13454/2026
230	D-WP(C)/32615/2026	ASHWANI KARWAR @ KALWAN	SRIKAR KUMAR RATH	
	WP(C)/ /	MP		13455/2026
231	D-WP(C)/32628/2026	UNION OF INDIA	SANGHAMITRA RAJAGURU	
	WP(C)/ /	MP		13456/2026
232	D-WP(C)/14212/2019	PRASANNA KUMAR SAMANTARAY	M/S.HARA PRASAD RATH	
	WP(C)/14212/2019	MP		13457/2026
233	D-WP(C)/32638/2026	VISHAL KUMAR TIWARY	SWAPNA KUMAR OJHA	
	WP(C)/ /	MP		13458/2026
234	D-WP(C)/32642/2026	AJIT KUMAR SAHOO	SAIBRATA RATH	
	WP(C)/ /	MP		13459/2026
235	D-WP(C)/32645/2026	SUBASH CHANDRA DAS	SAIBRATA RATH	
	WP(C)/ /	MP		13460/2026
236	D-WP(C)/32650/2026	SURENDRA KUMAR MISHRA	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		13461/2026
237	D-WP(C)/32651/2026	PUNYATOYA BARMA	DEVASHIS PANDA	
	WP(C)/ /	MP		13462/2026
238	D-WP(C)/32653/2026	M/S.PAWANSUT REALTORS, JHARSHUGUDA	SAIBRATA RATH	
	WP(C)/ /	MP		13463/2026